

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

M.A. NO. 120/2025

IN

ORIGINAL APPLICATION NO. 510/2024

IN THE MATTER OF:

DEVESH KUMAR VERMA

...APPELLANT

VERSUS

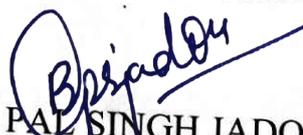
UOI & ORS.

...RESPONDENT(s)

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THROUGH COUNSEL


BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.

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DATE: 15.02.2026

PLACE: NOIDA
NOTARY
GHAZIPUR (U.P.)



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REPLY BY THE DISTRICT MAGISTRATE, GHAZIPUR

I, Avinash Kumar, aged about 42 years, S/o Shri Ramji Lal, District Magistrate of Ghazipur, Uttar Pradesh, do hereby solemnly state and affirm as under:

1. That I, the District Magistrate of Ghazipur, Uttar Pradesh, am well conversant with the facts and circumstances of the present case and am competent to swear this affidavit.

2. That the present M.A. has been registered on the basis of the Status Report dated 18.08.2025 filed by the UPPCB in compliance of the direction of the Tribunal dated 08.05.2024 in O. A. 510/2024.

NOTARY
GHAZIPUR (U.P.)



UPDATED STATUS REPORT

3. That the Uttar Pradesh Pollution Control Board has submitted report dated 11.02.2026 to the Deponent informing the updated status/ action taken in the present matter.
4. That as per the report, UPPCB has been issued closure order vide letter no. H23734/C-6/Sa-779/Bandi Adesh/Varanasi/2024, dated 04.02.2025 against the industry M/s Shiv Shakti Tredars, Arazi No.-129, 130 & 132, Village-Ichauli, Post-Tandawa, Tehsil-Muhammdabad, District-Ghazipur.
5. That the Deponent vide letter no. 2430/M/s Shiv Shakti Tredars/24-25, dated-10.02.2025 had constituted a joint committee for execution of closure order issued by UPPCB, thereafter, **the joint committee sealed the production process of industry on dated 20.02.2025.** Further inspection of industry conducted by UPPCB on dated 08.08.2025. As per inspection report industry found closed.

NOTARY
GHAZIPUR (U.P.)



A handwritten signature in blue ink, consisting of a large loop and a smaller loop below it.

6. That furthermore, during the inspection of industry conducted by UPPCB on dated 04.02.2026, the industry was found also closed.

The photographs of the closed industry is being annexed herewith and marked as **ANNEXURE-1**.

7. That Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

8. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom. That the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.


DEPONENT

NOTARY
GHAZIPUR (U.P.)



VERIFICATION

Verified at Ghazipur on this the 15th day of February, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.


DEPONENT

NOTARY
GHAZIPUR (U.P.)



The deponent Sri/Smt/Ku..... B. H. CHAUDHARY
 of Sri..... GHAZIPUR
 District..... GHAZIPUR
 Identified by
 Sri..... DR. G. CHAUDHARY
 Advocate
 Before me on..... between..... A.M./P.M.
 at the..... Ghazipur
 The contents of the
 affidavit were read over and explained to the
 deponent who admitted them to be true and
 correct to the best of his/her knowledge and
 belief, He/She affixed his/her signature thumb
 impression below in token there on.

I administered both under Notary act to
 the deponent Sri/Smt/Ku..... B. H. CHAUDHARY
 satisfied my self by examining the deponent
 given under my signature and official seal to
 day.

Devashish Chaudhary
 Advocate
 NOTARY
 District-Ghazipur (U.P.)
 Dated..... 13-02-16

NOTARY
 GHAZIPUR (U.P.)



[Handwritten signature]

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Inspection of Ms. Shiv Shakti Traders, Ichauli, Ghazipur on Dated 04.02.2026 by
U.P.P.C.B. officials

ANNEXURE-1



Inspection of Ms. Shiv Shakti Traders, Ichauli, Ghazipur on Dated 04.02.2026 by U.P.P.C.B. officials

